

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 745 of 2019**

**IN THE MATTER OF:**

**The State of Telangana & Anr. ...Appellants**

**Versus**

**Liquidator, Nizam Deccan Sugars Ltd. & Ors. ...Respondents**

**With**

**Company Appeal (AT) (Insolvency) No. 818 of 2019**

**IN THE MATTER OF:**

**The State of Telangana & Ors. ...Appellants**

**Versus**

**Nizam Deccan Sugars Ltd. & Ors. ...Respondents**

**Present:**

**For Appellants: Mr. Ritin Rai, Sr. Advocate with Mr. Krishna Dev J.,  
Mr. T.P.S. Harsha and Ms. Gunjan Mathur Advocates.**

**For Respondents: Mr. Subrahmanyam BKV, Mr. Prashanth Kumar and  
Mr. Avinash Bhati Advocates for R-1&2 and Mr. R.  
Ramakrishna Gupta, Liquidator for R-2.**

**Mr. Hemant Chaudhri and Mr. Piyush Arora,  
Advocates for R-3 to R-7.**

**Mr. PBA Srinivasan, Ms. Ichchha Kalash, Mr. Avinash  
Mohapatra and Ms. Nikitha Ross, Advocates for R-8  
to R-11.**

*Cont'd..../*

**ORDER**  
**(Through Virtual Mode)**

**18.02.2021:** Due to paucity of time, the matter could not be taken up today.

List these Appeal(s) on 2<sup>nd</sup> March, 2021 at 02:00 PM before Court No. IV.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*Ash/GC*

*Company Appeal (AT) (Insolvency) No. 745 of 2019 and 818 of 2019*